GOVERNMENT OF MANIPUR DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS (PERSONNEL DIVISION)

ORDERS BY THE GOVERNOR: MANIPUR Imphal, the 22nd July, 2025

No.RRDP-23/1/2020-DP-DP: The Governor of Manipur is pleased to order creation of the following post in the Secretariat: Law & Legislative Affairs Department, Government of Manipur as detailed below:

	Name of the	Service Grade	No. of Post	Pay Scale
No.	Post			
(I)	(II)	(III)	(IV)	(V)
1.	Law Officer	Manipur Legal Service Junior Grade-II	4 (Four)	Level-9 of MS (RP) Rules, 2019

- 2. The expenditure is debitable from the relevant Head of Account of Manipur Secretariat under DDO by General Administration Department, Government of Manipur.
- 3. This is issued in pursuance of the decision of the State Cabinet in its meeting held on 26.09.2023 and with the concurrence of FD(PIC) vide their U.O. No.251/2023-2024/FD(PIC) dated 28.02.2024 & DP's U.O. No.263/2023-2024/DP dated 08.02.2024.

By orders & in the name of the Governor,

M. Rabichandra Singh)

Under Secretary (DP), Government of Manipur

Copy to:

- 1. Secretary to Governor of Manipur, Raj Bhavan, Imphal.
- 2. Staff Officer to Chief Secretary, Government of Manipur.
- 3. Principal Accountant General (A&E), Manipur.
- 4. Commissioner (Law), Government of Manipur.
- 5. Secretary, Manipur Public Service Commission, Manipur.
- 6. Secretary (GAD), Government of Manipur.
- 7. Registrar General, High Court of Manipur, Mantripukhri, Imphal.
- 8. Director of Printing & Stationery, Manipur for kind publication in the Manipur Extra-ordinary Gazette and to furnish 10(ten) copies of the publication to this Department.
- 9. Director, MIS, Finance Department, Manipur.
- 10. Deputy Secretary (PIC), Government of Manipur.
- 11. Deputy Secretary (GAD/DDO), Government of Manipur.
- 12. Treasury/Sub-Treasury Officer concerned.
- 13. Website Manager, Department of Information Technology, Manipur for uploading in the Official Website of Manipur.
- 14. Guard File/ Order Book.